

schemes involving a loan assistance of Rs. 80.901 lakhs mainly pertain to tribal areas. The details of the schemes are given below:—

Name of the scheme 1	Amount of loan Sanctioned 2	Coverage	
		No. of villages 3	No. of pump set. 4
(Rs. in lakhs)			
Kéleura Police Station in Sundergarh District	25.720	63	50
Champa, Patna and Saharpada Blocks in Keonjihar District	28.417	54	11
Nandgaon Block in Sundergarh District	26.764	76	25

Recruitment and Promotion Opportunities in Railways for Scheduled Castes and Scheduled Tribes

80. SHRI GAJADHAR MAJHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway Board have taken decisions in regard to recruitment and promotion opportunities in the Railways for the candidates belonging to the Scheduled Castes and Scheduled Tribes;

(b) if so, the broad outlines regarding quota which has been provided;

(c) whether Government have also taken decision to look into the grievances of the staff belonging to Scheduled Castes and Scheduled Tribes; and

(d) if so, the Salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). There is a reservation quota of 15 per cent for Scheduled Castes and 7½ per cent for Scheduled Tribes in recruitment to vacancies which carry scale of pay rising above Rs. 375 p m. For other vacancies, varying percent-

ages have been prescribed for each Zonal Railway based on the percentage of population of Scheduled Castes and Scheduled Tribes as compared to the overall population of the area traversed by a particular Railway. In promotions a quota of 15 per cent and 7½ per cent is provided in posts filled by (a) on the basis of seniority-cum-suitability in Class I, II, III and IV, (ii) by competitive examination limited to departmental candidates in Class II, III and IV; and (iii) by selection in Class III and IV provided the element of direct recruitment to these grades does not exceed 50 per cent.

(c) and (d). A special Cell has been set up in the Railway Ministry under a senior officer assisted by two Advisers one each from Scheduled Castes and Scheduled Tribes. The Personnel Department on the zonal railways has also been strengthened by the addition of a Senior Personnel Officer with necessary staff on each railway for this important work.

Cut in Furnace Oil Allocations to Industry

81. SHRI GAJADHAR MAJHI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have decided to impose drastic cuts in furnace oil allocations to industry; and

(b) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). In view of the steep increase in prices of crude oil and petroleum products and the critical furnace oil availability in the world markets it has not been possible to meet the furnace oil requirements of the country in full. The Government have, therefore, advised the oil companies to meet upto 90 per cent of the normal offtakes of industrial units based on the past offtakes during the months of January and February, 1974.

Creation of Class I, II and III Posts since the Imposition of Ban

82. SHRI RAJDEO SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether ban on creation of posts currently exists on the Indian Railways;

(b) if so, when was the said ban imposed;

(c) whether since the imposition of the ban a large number of posts

of officers of both class I and II have been created; and

(d) the exact number of posts of I, II and III officials created year-wise and Railway-wise since the imposition of the ban?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). The ban on creation of gazetted posts of non-workcharged nature on non-Plan side exists since 27-8-73. However, certain essential categories of posts, e.g., posts required for the implementation and operation/maintenance of Plan Schemes, operational posts etc. are exempt from this ban.

So far as non-gazetted posts are concerned, the ban on creation of posts was imposed for the first time on 6-2-60 and the same is still continuing in the Headquarters/Divisions/District offices. The ban is not applicable in respect of posts including Ministerial and Class IV required for the operation and maintenance of new or additional assets or any specific additional service or activity; developmental schemes and works for which sanctions exist, etc.

(c) and (d). The number of Class I and II non-workcharged posts created on Zonal Railways after 27-8-73 year-wise is given in the attached statement. As regards Class III posts, information is being collected and will be laid on the table of the House.

STATEMENT

LOK SABHA

1973 (27-8-73 to 31-12-73)

Category	Railway	Number of posts
Class I	Central	4
	Eastern	6
	Northern	5
	North Eastern	4